

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

4. IA 3951/2023
IN
C.P. (IB)/188(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Aditya Birla Finance Limited
Vs
Delta Iron and Steel Company Private
Limited

Section 7, 43(1) r/w 44 (1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Hafeez Patanwala i/b Mr. Anand Prabhawalkar, Ld. Counsel for the Applicant present.
2. Post this matter on **13.10.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)